NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.68/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE PARTIES:

National Pension System Trust

V/s.

M/s. Parekh Aluminex Ltd.

SECTION OF THE COMPANIES ACT: 71(10) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

46 Counsel Me. Aakankeha Agaewal
Nikita Vasdhan

ilb Kanga & lo
for Respondent

Adv. Harihar Bhare

Adv. Rupa Bhare

<u>Order</u> <u>CP No.68/71(10)/NCLT/MB/MAH/2016</u>

On the additional Affidavit filed by the Petitioner, the Respondent side is at liberty to file reply within 15 days hereof and rejoinder if any within one week thereof.

List this matter for hearing on 18.4.2017.

Sd/-

B.S.V. PRAKASH KÚMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)